4

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 274 of 2017 in C.P. (I.B) No. 66/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Pramod Bajranglal Kedia

V/s.

Anil Ltd. & ors

Section of the Companies Act:

Section 19 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. A.R. Sheth

Adv. & Solait

Applicat

ORDER

Learned Advocate Mr. Arjun Sheth present for Applicant (IRP). None present for Respondent in IA 274/2017.

Proof of dispatch of copy of application on Respondent filed.

None appeared for Respondents no. 1 to 3.

Applicant is directed to serve notice of date of hearing along with copy of order on Respondents no. 1 to 3 and file proof of service.

List the matter on 18.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of September, 2017.